

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir. However, National Commission on Urbanisation recommended that squatting on land which constitutes a right of way, should generally be cleared of encroachment. Squatting on public land may be regularised where possible. But land required for public and social purposes must be protected and selective relocating of squatters from ecologically sensitive land must be undertaken.

(b) Does not arise.

(c) Does not arise.

#### Privatisation of DDA

331. SHRI JEEWAN SHARAM: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on August 19, 1991 to Unstarred Question No. 3363 and state:

(a) whether the investigations have since been completed by CBI;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposed to privatise the Delhi Development Authority to remove corruption and to make it more effective; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The investigation report from CBI has not been received.

(c) and (d). There is no proposal under the consideration of the Govt. to privatise DDA.

[*Translation*]

#### Constitution of Oil Selection Board

332. SHRI SIMON MARANDI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the composition of the Oil Selection Board since January, 1990 to date;

(b) the dates on which changes in the composition of Oil Selection Board have been made during the aforesaid period; and

(c) the time which the present Oil Selection Board is likely to be constituted and the reasons for delay in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). Till 25th January, 1991, each Oil Selection Board comprised a retired Judge of High Court, a retired senior civil servant and a prominent public figure.

Reconstitution of the Oil Selection Board is under active consideration of Government.

[*English*]

#### Starvation Deaths

333. KUMARI PUSHPA DEVI SINGH:  
SHRI RAMASHRAY PRASAD SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of starvation deaths reported from each State/Union Territory Administration during the current year; and

(b) the steps taken/ proposed by the Union Government to provide adequate relief measures and to check starvation deaths in the country?